

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 4th August, 2010

**Appeal No. 159 of 2009 &
I.A. No. 277 of 2009**

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

**Southern Electricity Supply Co. of Orissa
Versus**

... Appellant (s)

Orissa Electricity Regulatory Commission & Ors.

... Respondent (s)

Counsel for the Appellant : Mr. Amit Kumar Rajora, Proxy Counsel
Counsel for the Respondents: Mr. Rutwik Panda for OERC
Mr. Shibasish Misra , Mr. M.C. Ramchandran &
Mr. Sabyasachi Barma

ORDER

As agreed by the learned counsel for the parties, post the matter on
18.08.2010.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vn